

**Central Administrative Tribunal  
Principal Bench, New Delhi**

MA No.4061/2017  
OA No.1524/2016

New Delhi, this the 6<sup>th</sup> day of November, 2017

**Hon'ble Ms. Praveen Mahajan, Member (A)**

Shri Rohitash Meena  
53 years (MTS)  
S/o Shri Ram Sahai Meena  
R/o RZF-1057, Raj Nagar-II  
Palam  
New Delhi – 110 045.

... Applicant

(By Advocate: Shri T.N.Tripathi for Shri R.K.Shukla)

**VERSUS**

1. Union of India  
Through the Secretary  
Ministry of Agriculture  
Krishi Bhawan, New Delhi.
2. The Additional Director (HQ)  
CGHS, Delhi  
CGHS Wellness Centre Building  
R.K.Puram, Sector-12, New Delhi.
3. The Under Secretary  
Govt. of India  
Ministry of Agriculture  
Department of Agriculture & Cooperation  
Krishi Bhawan, New Delhi.

... Respondents

(By Advocate: Shri U.Srivastava with Ms. Neelima Rathore)

**ORDER (Oral)**

Shri T.N.Tripathi, learned proxy counsel for Shri R.K.Shukla seeks permission to withdraw the OA. Allowed. Accordingly, the OA is dismissed as withdrawn.

MA No.4061/2017 is also disposed of.

**(Praveen Mahajan)  
Member(A)**

